

consideration/finalised for 1997-98 to develop, upgrade, strengthen and modernise banking network in Amravati division headquarter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) State Bank of India (SBI) have reported that there has been occasional demands in 1995 and early 1996 for creation of a Zonal Office at Amravati. The demand was not accepted as its Zonal Office at Nagpur headed by a Deputy General Manager and having six regions each under an AGM controlling the branches in the 9 districts (including Amravati district) of Vidharbha region is adequate to cater to the banking requirements of the districts.

(c) SBI have further reported that their Zonal Office at Nagpur is well connected by infrastructure facilities like transport, communication etc. to afford easy access to the customers as will as Bank officials for administrative expediency.

(d) No such action plan has been formulated by SBI in this regard.

Foreign Tours by Chief Minister

2760. SHRI K.C. KONDAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether the Chief Minister of Karnataka and other 21 members have undertaken foreign tour in the month of June, 1997;

(b) if so, the places visited by them and the foreign exchange sanctioned by the Government;

(c) whether the Government has also sanctioned foreign exchange for medical treatment of the Chief Minister in USA;

(d) if so, the amount sanctioned in dollars;

(e) whether the Government have permitted them to enter into various MOUs and other agreements with foreign companies;

(f) whether the delegation had any representative of the Government of India; and

(g) the estimated amount of foreign investment came from the above visit to Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) An 8-member delegation led by Shri J.H.Patel, Chief Minister, Karnataka visited USA and UK from 14th to 27th June, 1997. The delegation was also joined by representatives of Industries.

(b) to (d) The places visited by the delegation were Pittsburg, Washington, Newyork, Boston and London. The

Indian Embassy/High-Commission In USA and UK were authorised to incur expenditure on the following:

(i) Daily allowance and arrangements for hotel accommodation as per the Government prescribed scales.

(ii) Entertainment allowance and contingencies as per the Government prescribed scales.

(iii) Transportation on actual basis.

(iv) Sumptuary allowance of USD 5000/- & secretarial assistance of USD 500/-

(v) Hiring of two limousine cars for the delegation.

The Chief Minister had undergone a medical reference by the specialist during his visit to USA for which an amount of USD 18,350/- was sanctioned by Govt. of Karnataka.

(e) No, Sir.

(f) No, Sir.

(g) 36 companies are stated to have shown keen interest to invest in various projects in Karnataka and the likely investment expected to be Rs. 1100 crores.

Premium Collected By LIC in Assam

2761. SHRI KESHAB MAHANTA:

SHRI SAMIK LAHIRI:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of premium collected by life Insurance Corporation in the country from the policy holders during the last three years, year-wise and State-wise;

(b) the amount invested in developmental work by L.I.C. in the States during the above period, State-wise;

(c) whether there is a decline in investment for developmental works compared to the collection of premium; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) and (b) The requisite information is given in the attached Statement.

(c) and (d) The LIC has reported that the percentage of total investment to total premium income increased to 37.05% in 1996-97 as compared to 36.84% in 1994-95. However, on account of lack of suitable developmental and infrastructural projects, the investment came down to 33.69% in the year 1995-96.

Statement

Comparative Statement Showing the Premium Income & Investments of the Corporation in India

(Rs. in Crores)

State/Zone	Premium Income in State/ Zone during			% to Total Premium Income during			Investments in State/ Zone during			% to Total Investments		
	1994-95	1995-96	1996-97	1994-95	1995-96	1996-97	1994-95	1995-96	1996-97	1994-95	1995-96	1996-97
	2	3	4	5	6	7	8	9	10	11	12	13
CENTRAL ZONE												
(a) Madhya Pradesh	503.32	606.02	731.41	4.36	4.27	4.50	202.56	243.92	298.22	4.77	5.11	4.96
NORTH CENTRAL ZONE												
(a) Uttar Pradesh	1135.58	1331.43	1622.56	9.85	9.39	9.99	656.98	350.38	383.03	15.47	7.33	6.37
EASTERN ZONE												
(a) Andaman & Nicobar	—	—	—	—	—	—	0.62	1.00	—	0.01	0.01	—
(b) Arunachal Pradesh	2.36	4.95	4.11	0.02	0.03	0.03	1.00	—	2.00	0.02	—	0.03
(c) Assam	205.85	239.10	286.59	1.79	1.69	1.76	97.88	57.78	91.87	2.30	1.22	0.86
(d) Bihar	523.23	597.92	757.23	4.54	4.22	4.66	145.50	132.62	192.80	3.44	2.78	3.20
(e) Manipur	12.66	15.26	18.41	0.11	0.11	0.11	4.96	7.58	8.95	0.12	0.16	0.15
(f) Meghalaya	8.66	12.42	15.48	0.08	0.09	0.10	1.00	6.00	6.34	0.02	0.13	0.11
(g) Mizoram	1.12	1.26	1.72	0.01	0.01	0.01	4.55	8.62	4.63	0.11	0.18	0.13
(h) Nagaland	6.14	7.73	9.63	0.05	0.05	0.06	5.00	15.76	15.98	0.12	0.33	0.27
(i) Orissa	201.21	240.60	293.94	1.74	1.69	1.81	115.69	178.11	133.64	2.72	3.73	2.22
(j) Sikkim	—	—	—	—	—	—	4.00	7.38	10.50	0.09	0.15	0.17
(k) Tripura	20.32	22.58	27.77	0.18	0.16	0.17	7.72	10.34	15.90	0.18	0.22	0.26
(l) West Bengal	965.02	1166.49	1373.00	8.37	8.23	8.45	208.42	244.84	291.20	4.91	5.12	4.84
NORTHERN ZONE												
(a) Chandigarh	110.24	50.35	155.29	0.96	0.36	0.96	—	—	5.50	—	—	0.09
(b) Delhi	639.99	759.33	952.57	5.55	5.35	5.87	449.34	606.26	637.32	10.58	12.69	10.59
(c) Haryana	176.89	246.63	262.04	1.53	1.73	1.61	70.07	79.43	78.98	1.65	1.66	1.31
(d) Himachal Pradesh	60.09	70.78	86.09	0.52	0.50	0.53	15.91	25.29	28.24	0.37	0.53	0.47
(e) Jammu & Kashmir	58.95	74.15	93.88	0.51	0.52	0.58	26.76	43.78	31.15	0.83	0.92	0.52
(f) Punjab	288.12	383.57	354.55	2.33	2.70	2.18	86.45	88.81	113.18	2.04	1.86	1.98
(g) Rajasthan	493.83	580.84	701.45	4.28	4.11	4.32	207.69	205.83	257.23	4.89	4.30	4.28
SOUTH-CENTRAL ZONE												
(a) Andhra Pradesh	954.93	1089.41	1288.62	8.28	7.68	7.94	189.26	272.00	282.32	4.46	5.69	4.69
(b) Karnataka	736.16	852.82	1002.31	6.39	6.02	6.17	202.65	327.67	295.57	4.77	6.86	4.91
SOUTH ZONE												
(a) Kerala	514.95	634.41	720.82	4.47	4.48	4.44	141.05	182.55	236.85	3.32	3.82	3.94
(b) Pondicherry	10.94	13.02	20.64	0.09	0.09	0.13	2.00	2.00	—	0.05	0.04	—
(c) Tamil Nadu	963.96	1138.52	1322.94	8.36	8.02	8.15	322.44	268.51	448.97	7.59	5.62	7.46

	1	2	3	4	5	6	7	8	9	10	11	12	13
WESTERN ZONE													
(a) Goa & Daman		60.54	69.72	82.90	0.53	0.49	0.51	9.63	9.77	34.58	0.23	0.20	0.57
(b) Gujarat		915.26	1061.06	1255.09	7.94	7.48	7.73	355.82	302.68	534.88	8.38	6.34	8.89
(c) Maharashtra		1978.32	2911.40	2798.95	17.16	20.53	17.23	711.94	1099.01	1811.61	16.76	23.00	26.78
(d) Dadra & Nagar Havelli		—	—	—	—	—	—	—	—	3.00	—	—	0.05
GRAND TOTAL		11528.64	14181.77	16239.79	100.00	100.00	100.00	4246.89	4777.72	6017.44	100.00	100.00	100.00
% of Investment to		1994-95	1995-96	1996-97									
Premium Income		36.84	33.69	37.05									

NOTE: LIC have reported that the figures for the year 1996-97 are PROVISIONAL FIGURES.

Scheduled Caste/Scheduled Tribe Judges

2762. SHRI D.P. YADAV:

SHRI KACHARU BHAI RAUT:

SHRIMATI PURNIMA VARMA:

SHRI SHIVRAJ SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Union Government have received any representations from Scheduled Castes/Scheduled Tribes community wherein it has been requested that sufficient representation be given to the Scheduled Castes/Scheduled Tribes in the appointment of judges of Supreme Court and High Courts;

(b) if so, the details thereof;

(c) whether the Government propose to provide sufficient representation to the people of Scheduled Castes/Scheduled Tribes while filling up the vacant posts in these courts; and

(d) if so, the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP): (a) and (b) Representations have been received from time to time for better representation for the members of Scheduled Castes, Scheduled Tribes and other backward classes in the matter of appointment of Judges of the Supreme Court and the High Courts.

(c) and (d) Appointment of Judges of the Supreme Court and the High Courts are made in terms of the relevant provisions of the Constitution of India which do not provide for reservation for any caste or class of persons. The Government have, however, addressed letters from time to time to the Chief Justices and the Chief Ministers of the States to locate persons from the Bar belonging to

relatively under-represented categories such as Scheduled Castes, Scheduled Tribes, other Backward Classes, Minorities and Women who are suitable for appointment as High Court Judges.

[Translation]

Private Agencies For Publicity

2763. SHRI HARIVANSH SAHAJ: Will the Minister of FINANCE be pleased to state:

(a) whether the services of private professional agencies instead of Akashwani and Doordarshan have been taken for the publicity and propaganda of all adventurous initiatives of his Ministry;

(b) if so, the reasons therefor and the amount paid to them for this purpose; and

(c) the reasons for not avoiding this unnecessary expenditure incurred on the above work by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (c) A multimedia publicity campaign for the new schemes under the Finance Act 1997 has been entrusted to two leading private agencies after evaluating their technical merit and competence. Multimedia publicity includes advertisement/publicity through TV, newspapers, Radio, magazines, hoardings, telemarketing, posters, direct mailing, etc. The objectives are to widen the tax base, bring into the tax net more assesses and augment the direct tax revenue. Akashwani and Doordarshan channels will also be used for the campaign. The expenditure incurred in this behalf is not considered unnecessary. A sum of Rs.30 Crores has been provided for the campaign.

[English]

Problems of Small Scale Industries

2764. SHRI SANDIPAN THORAT: Will the Minister of INDUSTRY be pleased to state: